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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(OS) 471/2016

SURINDER SINGH

..... Plaintiff

Through: Mr. A.K. Singla, Senior Advocate
with Mr. R.S. Chaggar, Advocates.

versus

GURCHARAN KAUR & ORS

..... Defendants

Through: None.

CORAM:

HON'BLE MR. JUSTICE PRATEEK JALAN

ORDER

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19.04.2023

I.A. 2350/2023 (for recall and corrections in the order dated 06.02.2019)

in CS(OS) 471/2016

1. Mr. A.K. Singla, learned Senior Counsel for the plaintiff, seeks further time to comply with the order dated 07.02.2023.
2. List before the Joint Registrar for completion of service and pleadings of this application on 22.05.2023.
3. List before the Court on 17.08.2023.

PRATEEK JALAN, J

APRIL 19, 2023

'vp'/'